

19.9.13.

Hon'ble Shri D. C. Lakha, M(A)
 Hon'ble Shri Navneet Kumar, Member (J)
 None for the parties. Adjourned. List on 15.10.13.

W
 Member (J)

V
 Member (A)

v.

15 10/13 Non-itting of D.B.
 List on 12-11-13.

S. Verma

O.A. No. 51 of 2007

12.11.2013

Counsel for the applicant is on adjournment list upto 20.11.2013. Sri S. Verma, counsel for the respondents is present.

List on 21.11.2013

J.Ch

(Ms. Jayati Chandra)
 Member (A)

N
 (Navneet Kumar)
 Member (J)

Girish/-

21.11.2013

O.A. No. 51/2007

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

On the earlier occasion also, none was present on behalf of the applicant. Today, there is neither any request for adjournment nor for pass-over. It appears that applicant is not interested to pursue his case. Accordingly, O.A. is dismissed for default and non-prosecution. No costs.

On the earlier occasion also, none was present on behalf of the applicant. Today, there is neither any request for adjournment nor for pass-over. It appears that applicant is not interested to pursue his case. Accordingly, O.A. is dismissed for default and non-prosecution. No costs.

J.Ch

M(A)

HLS/-

U.P. Agarwal
 M(J)

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